

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :20/10/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION2010-AT11.00AM-11.05A.M.

370-ADMISSION-CODE-WAIVER-AT 11.05AM

1	Misc. Application	1245/2023	Choice Equity Broking Pvt Ltd-Delay Vs. Multi Commodity Exchange Of India Ltd	Bodhi Legal
(Main Matter Number :SEBI Appeal/0000818/2023)				
	SEBI Appeal	818/2023	Choice Equity Broking Pvt Ltd Vs. Multi Commodity Exchange Of India Ltd	Bodhi Legal
Sub Matter :		Misc. Application/0001245/2023		

239-ADMISSION-CODE-GENERIC-AT11.07AM

2	SEBI Appeal	819/2023	Edocs Solutions Ltd Vs. SEBI	CA Shah And Ramaiya Adv
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431-ADMISSION-COURTCODE-TRINITYAO-AT11.10AM

3	SEBI Appeal	820/2023 (/0000)	Trinity Alternative Investment Managers Ltd Vs. SEBI	Alliance Law Adv
Sub Matter :		Misc. Application/0001291/2023		
Sub Matter :		Misc. Application/0001292/2023		
	Misc. Application	1291/2023 (/0000)	Trinity Alternative Investment Managers Ltd-Urgency Vs. SEBI	Alliance Law Adv
(Main Matter Number :SEBI Appeal/0000820/2023)				
	Misc. Application	1292/2023 (/0000)	Trinity Alternative Investment Managers Ltd-Stay Vs. SEBI	Alliance Law Adv
(Main Matter Number :SEBI Appeal/0000820/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>701-ADM-COURTCODE-ILLIQUIDSTOCKOPTION-AT11.13AM</u>				
4	SEBI Appeal	821/2023	Pawan Kumar Sarawgi Vs. SEBI	R V LEGAL ADV
	Sub Matter :	Misc. Application/0001240/2023		
	Sub Matter :	Misc. Application/0001241/2023		
	Sub Matter :	Misc. Application/0001242/2023		
95	SEBI Appeal	822/2023	Aviral Gupta Vs. SEBI	Vikas Bengani Adv
	Sub Matter :	Misc. Application/0001269/2023		
	Misc. Application	1240/2023	Pawan Kumar Sarawgi-Stay Vs. SEBI	R V LEGAL ADV
	(Main Matter Number :SEBI Appeal/0000821/2023)			
	Misc. Application	1241/2023	Pawan Kumar Sarawgi-Delay Vs. SEBI	R V LEGAL ADV
	(Main Matter Number :SEBI Appeal/0000821/2023)			
	Misc. Application	1242/2023	Pawan Sarawgi-Exemption Vs. SEBI	R V LEGAL ADV
	(Main Matter Number :SEBI Appeal/0000821/2023)			
	Misc. Application	1269/2023	Aviral Gupta-Delay Vs. SEBI	Vikas Bengani Adv
	(Main Matter Number :SEBI Appeal/0000822/2023)			
<u>132-ADMISSION-COURTCODE-YAMINIWTM-AT11.20AM</u>				
6	SEBI Appeal	823/2023	Mr.Sanjeev Goel Vs. SEBI	Prakash Shah And Associate
	Sub Matter :	Misc. Application/0001307/2023		
	Sub Matter :	Misc. Application/0001308/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates		
7	SEBI Appeal	824/2023	Ms. Rajni Goel Vs. SEBI	Prakash Associate	Shah	And
	Sub Matter :	Misc. Application/0001309/2023				
	Sub Matter :	Misc. Application/0001310/2023				
8	SEBI Appeal	825/2023	MR.K.Ashok Kumar Vs. SEBI	Prakash Associate	Shah	And
	Sub Matter :	Misc. Application/0001345/2023				
	Sub Matter :	Misc. Application/0001346/2023				
9	SEBI Appeal	826/2023	K.Ashok Kumar HUF Vs. SEBI	Prakash Associate	Shah	And
	Sub Matter :	Misc. Application/0001350/2023				
	Sub Matter :	Misc. Application/0001351/2023				
10	SEBI Appeal	827/2023	MRS.Vimla Bohra Vs. SEBI	Prakash Associate	Shah	And
	Sub Matter :	Misc. Application/0001352/2023				
	Sub Matter :	Misc. Application/0001353/2023				
11	SEBI Appeal	828/2023	Ashok Sneha Bohra Vs. SEBI	Prakash Associate	Shah	And
	Sub Matter :	Misc. Application/0001354/2023				
	Sub Matter :	Misc. Application/0001355/2023				
12	SEBI Appeal	829/2023	MR.Ashokkumar Aashish Bohra Vs. SEBI	Prakash Associate	Shah	And
	Sub Matter :	Misc. Application/0001356/2023				
	Sub Matter :	Misc. Application/0001357/2023				
	Misc. Application	1307/2023	Mr.Sanjeev Goel-Stay Vs. SEBI	Prakash Associate	Shah	And
(Main Matter Number :SEBI Appeal/0000823/2023)						

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates		
	Misc. Application	1308/2023	Mr.Sanjeev Goel-Urgency Vs. SEBI (Main Matter Number :SEBI Appeal/0000823/2023)	Prakash Associate	Shah	And
	Misc. Application	1309/2023	Ms. Rajni Goel-Stay Vs. SEBI (Main Matter Number :SEBI Appeal/0000824/2023)			
	Misc. Application	1310/2023	Ms. Rajni Goel-Urgency Vs. SEBI (Main Matter Number :SEBI Appeal/0000824/2023)	Prakash Associate	Shah	And
	Misc. Application	1345/2023	MR.K.Ashok Kumar-Stay Vs. SEBI (Main Matter Number :SEBI Appeal/0000825/2023)	Prakash Associate	Shah	And
	Misc. Application	1346/2023	MR.K.Ashok Kumar-Urgency Vs. SEBI (Main Matter Number :SEBI Appeal/0000825/2023)	Prakash Associate	Shah	And
	Misc. Application	1350/2023	K.Ashok Kumar HUF-Stay Vs. SEBI (Main Matter Number :SEBI Appeal/0000826/2023)	Prakash Associate	Shah	And
	Misc. Application	1351/2023	K.Ashok Kumar HUF-Urgency Vs. SEBI (Main Matter Number :SEBI Appeal/0000826/2023)	Prakash Associate	Shah	And
	Misc. Application	1352/2023	MRS.Vimla Bohra-Stay Vs. SEBI (Main Matter Number :SEBI Appeal/0000827/2023)	Prakash Associate	Shah	And
	Misc. Application	1353/2023	MRS.Vimla Bohra-Urgency Vs. SEBI (Main Matter Number :SEBI Appeal/0000827/2023)	Prakash Associate	Shah	And

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1354/2023	Ashok Sneha Bohra-Stay Vs. SEBI (Main Matter Number :SEBI Appeal/0000828/2023)	Prakash Shah And Associate
	Misc. Application	1355/2023	Ashok Sneha Bohra-Urgency Vs. SEBI (Main Matter Number :SEBI Appeal/0000828/2023)	
	Misc. Application	1356/2023	MR.Ashokkumar Bohra-Stay Vs. SEBI (Main Matter Number :SEBI Appeal/0000829/2023)	Aashish Prakash Shah And Associate
	Misc. Application	1357/2023	MR.Ashokkumar Bohra-Urgency Vs. SEBI (Main Matter Number :SEBI Appeal/0000829/2023)	Aashish Prakash Shah And Associate

823-RAHEARING-COURTCODE-RAHEARING-AT11.24AM

13	Review Application	31/2023	MPC Securities Ltd-Review Vs. N.S.E.I.L (Main Matter Number :SEBI Appeal/0000312/2023) Sub Matter : Misc. Application/0001135/2023	Adarsh Kothari Adv
	Misc. Application	1135/2023	MPC Securities Ltd-Delay In Review Vs. N.S.E.I.L (Main Matter Number :Review Application/0000031/2023)	Adarsh Kothari Adv

340PARTHEARD-COURTCODE-BOMBAYDYEINGWTM-AT11.26A.M

14	SEBI Appeal	838/2022	The Bombay Dyeing and Man. Com. ltd and Anr. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001353/2022 Sub Matter(Disposed) : Misc. Application/0001354/2022 Sub Matter : Misc. Application/0001789/2022 Sub Matter : Misc. Application/0001632/2022 Sub Matter(Disposed) : Misc. Application/0000067/2023	JADEJA AND SATIYA
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	839/2022	Nusli Neville Wadia and Ors. Vs. SEBI	JADEJA AND SATIYA
	Sub Matter(Disposed) :	Misc. Application/0001355/2022		
	Sub Matter(Disposed) :	Misc. Application/0001356/2022		
	Sub Matter(Disposed) :	Misc. Application/0000068/2023		
	SEBI Appeal	840/2022	SCAL Services Limited and Ors. Vs. SEBI	Sujit Lahoti and Associates
	Sub Matter(Disposed) :	Misc. Application/0001373/2022		
	Sub Matter(Disposed) :	Misc. Application/0001374/2022		
	Sub Matter(Disposed) :	Misc. Application/0000069/2023		
	Misc. Application	1632/2022	THE BOMBAY DYEING AND MAN. COM. LTD-RECTIFICATION Vs. SEBI	JADEJA AND SATIYA
	(Main Matter Number :SEBI Appeal/0000838/2022)			
41	SEBI Appeal	1016/2022	MR.R.A.SHAH AND ORS. Vs. SEBI	Parth P. Shah
	Sub Matter(Disposed) :	Misc. Application/0001688/2022		
	Sub Matter(Disposed) :	Misc. Application/0001689/2022		
	Misc. Application	1789/2022	MR. ROHIT MANSUKHANI-INTERVENER Vs. SEBI	Rohit Mansukhani
	(Main Matter Number :SEBI Appeal/0000838/2022)			
<u>837-PARTHEARD-COURTCODE-SECURITYDEPOSIT-AT12NOON</u>				
15	IRDA Appeal	4/2022	SAHARA INDIA LIFE INSURANCE COMPANY LTD. Vs. IRDAI	Vis Legis Law Practice, Advocates
	Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000010/2022		
	Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000011/2022		
	Sub Matter :	IRDA-MISCAPPLICATION/0000012/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	IRDA-MISCAAPPLICATION	12/2022	SAHARA INDIA LIFE INSURANCE COMPANY LTD-DELAY Vs. IRDAI	Vis Legis Law Practice, Advocates
(Main Matter Number :IRDA Appeal/0000004/2022)				
	IRDA-MISCAAPPLICATION	10/2023	SAHARA INDIA LIFE INSURANCE CO. LTD. Vs. IRDAI	
	IRDA Appeal	4/2023	Sahara India Life Insurance Company Ltd. Vs. IRDAI	Vis Legis Law Practice, Advocates
Sub Matter(Disposed) : IRDA-MISCAAPPLICATION/0000011/2023				
Sub Matter(Disposed) : IRDA-MISCAAPPLICATION/0000012/2023				
Sub Matter : IRDA-MISCAAPPLICATION/0000013/2023				
	IRDA-MISCAAPPLICATION	13/2023	SaharaIndiaLifeInsComLtd-APPROPRIATE DIRECTION Vs. IRDAI	Sahara India Life Insurance Company Limited
(Main Matter Number :IRDA Appeal/0000004/2023)				
<u>249-ADMDISPOSAL-COURTCODE-FORBEARANCE-AT12.05PM</u>				
16	IRDA Appeal	8/2020	Future Generali Life Insurance Vs. IRDAI	Somasekhar Sundaresan, Advocate-i/bKhaitan and co. Kevic Setalvad, Senior Advocate- i/b K.AsharandCo.
Sub Matter : IRDA-MISCAAPPLICATION/0000013/2020				
Sub Matter : IRDA-MISCAAPPLICATION/0000014/2021				
	IRDA-MISCAAPPLICATION	13/2020	Future Generali Life Insurance Co. Ltd. Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000008/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
17	IRDA-MISCAPPLICATION	14/2021	Future Generali India Life Insurance Company Ltd Vs. IRDA	Khaitan and Co K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000008/2020)				
<u>338-ADM DISPOSAL-COURTCODE-PROMOTERPIT-AT12.10PM</u>				
17	SEBI Appeal	314/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS. Vs. SEBI	Shah and Ramaiya ELP
Sub Matter(Disposed) : Misc. Application/0000587/2021				
<u>425-DISPOSAL-CODE-SYNCHRONIZEDTRADES-AT-12.12PM</u>				
18	Misc. Application	616/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate Manilal Kher Ambalal and Co.
(Main Matter Number :SEBI Appeal/0000372/2021)				
	SEBI Appeal	372/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate Manilal Kher Ambalal and Co.
Sub Matter : Misc. Application/0000616/2021				
<u>722 -DISPOSAL-COURTCODE-GLOBALAO-AT12.15PM</u>				
19	SEBI Appeal	966/2022	Rajesh Shah Vs. SEBI	Markand Gandhi and Co.
Sub Matter : Misc. Application/0001441/2022				
Sub Matter : Misc. Application/0000294/2023				
19	SEBI Appeal	967/2022	Dr. Abhijit Prabhakar Desai Vs. SEBI	Sachin Joshi, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	968/2022	Mr. Anoj Menon Vs. SEBI	Ms. Faranaaz Karbhari, Advocate
Sub Matter :		Misc. Application/0000295/2023		
	SEBI Appeal	969/2022	Upkar Singh Kohli Vs. SEBI	Markand Gandhi and Co.
Sub Matter :		Misc. Application/0001492/2022		
	SEBI Appeal	970/2022	Mohandas Shenoy Adige Vs. SEBI	Visesha Law Services
	Misc. Application	1441/2022	Rajesh Shah - Stay Vs. SEBI	Markand Gandhi and Co.
(Main Matter Number :	SEBI Appeal/0000966/2022)			
	Misc. Application	1492/2022	Upkar Singh Kohli - Stay Vs. SEBI	Markand Gandhi and Co.
(Main Matter Number :	SEBI Appeal/0000969/2022)			
	SEBI Appeal	1032/2022	P.V.R.MURTHY Vs. SEBI	Charmi Sharma Advocate
Sub Matter :		Misc. Application/0001591/2022		
Sub Matter :		Misc. Application/0001592/2022		
	SEBI Appeal	1033/2022	MR. VENKATESWARLU NELABHOTLA Vs. SEBI	A.VIJAYWARGIYA AND ASSOCIATES Advocates
Sub Matter :		Misc. Application/0001731/2022		
Sub Matter :		Misc. Application/0001722/2022		
	SEBI Appeal	1034/2022	YASHOVARDHAN BIRLA Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0001730/2022		
64	SEBI Appeal	1035/2022	MR. TUSHAR DEY Vs. SEBI	Bodhi Legal
Sub Matter :		Misc. Application/0001743/2022		
Sub Matter :		Misc. Application/0001744/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	294/2023	SEBI-DELAY IN REPLY Vs. Rajesh Shah	Deepanshu M/s.Markand Gandhi and Co.
(Main Matter Number :SEBI Appeal/0000966/2022)				
	Misc. Application	295/2023	SEBI-DELAY IN REPLY Vs. Anoj Menon	Deepanshu M/s.Markand Gandhi and Co.
(Main Matter Number :SEBI Appeal/0000968/2022)				

797-DISPOSAL-COURTCODE-FUTURECONTRACTS-AT12.20PM

20	SEBI Appeal	472/2023	NEERU GUPTA Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000834/2023		
	SEBI Appeal	473/2023	VIRENDRA KUMAR JAIN Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	474/2023	R.K.COMMODITIES SERVICES PVT. LTD. AND ORS. Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	475/2023	ABHISHEK MISHRA Vs. SEBI	CA Ketan Rupani
	SEBI Appeal	476/2023	RAPID CREDIT AND HOLDINGS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Misc. Application	679/2023	REINDUS PRIVATE RELIEF Vs. SEBI	JURAL HUMANS AND ADVOCATES
(Main Matter Number :SEBI Appeal/0000516/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	681/2023	VIMUK ENTERPRISES-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000517/2023)	JURAL HUMANS AND ADVOCATES
	Misc. Application	700/2023	SHAMUGPRIYA INTERNATIONAL PVT. LTD.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000518/2023)	JURAL HUMANS AND ADVOCATES
	SEBI Appeal	516/2023	REINDUS TRADEWAY PRIVATE LTD. Vs. SEBI Sub Matter : Misc. Application/0000679/2023	JURAL HUMANS AND ADVOCATES
	SEBI Appeal	517/2023	VIMUK ENTERPRISES Vs. SEBI Sub Matter : Misc. Application/0000681/2023	JURAL HUMANS AND ADVOCATES
	SEBI Appeal	518/2023	SHAMUGPRIYA INTERNATIONAL PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0000700/2023	JURAL HUMANS AND ADVOCATES
	Misc. Application	834/2023	SEBI DELAY IN REPLY Vs. NEERU GUPTA (Main Matter Number :SEBI Appeal/0000472/2023)	THE LAW POINT
	EBI Appeal	586/2023	APMV STOCKS AND COMMODITIES PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0001028/2023	Chintan D Sheth, AR
	SEBI Appeal	587/2023	A.G.AGRI MART PVT. LTD. Vs. SEBI	Chintan D Sheth, AR

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	657/2023	SITA RAM HUF Vs. SEBI	SAMYAK LAW FIRM
Sub Matter :		Misc. Application/0000781/2023		
Sub Matter :		Misc. Application/0001172/2023		
	Misc. Application	781/2023	SITA RAM HUF Vs. SEBI	SAMYAK LAW FIRM
(Main Matter Number :SEBI Appeal/0000657/2023)				
	Misc. Application	1028/2023	DELAY IN REPLY Vs. APMV STOCK AND COMMODITIES PVT LTD	THE LAW POINT ADV
(Main Matter Number :SEBI Appeal/0000586/2023)				
	Misc. Application	1172/2023	SEBI DELAY IN REPLY Vs. Sita Ram HUF	THE LAW POINT ADV
(Main Matter Number :SEBI Appeal/0000657/2023)				
<u>474-DISPOSAL-COURTCODE-VISIONWTM-AT12.25PM</u>				
21	SEBI Appeal	509/2023	KEYNOTE ENTERPRISES PRIVATE LIMITED AND ANR. Vs. SEBI	SARVOTTAM LAW OFFICES
Sub Matter(Disposed) :		Misc. Application/0001040/2023		
	SEBI Appeal	510/2023	INAYATA CONSTRUCTIONS PRIVATE LIMITED AND ANR. Vs. SEBI	SARVOTTAM LAW OFFICES
Sub Matter(Disposed) :		Misc. Application/0001039/2023		
	SEBI Appeal	644/2023	ANAND SHROFF AND ANR Vs. SEBI	Maulik Bhansali- ADV
Sub Matter(Disposed) :		Misc. Application/0001120/2023		
	SEBI Appeal	643/2023	MR.MARKAND ADHIKARI Vs. SEBI	Daneel Pancras ADV
Sub Matter(Disposed) :		Misc. Application/0001119/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>787-DISPOSAL-COURTCODE-SCORES-AT12.30PM</u>				
22	SEBI Appeal	528/2023	D B REALTY LIMITED AND ORS. Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter(Disposed) : Misc. Application/0000786/2023 Sub Matter(Disposed) : Misc. Application/0000801/2023 Sub Matter : Misc. Application/0000942/2023				
	Misc. Application	942/2023	SEBI DELAY IN REPLY Vs. D B REALTY LTD AND ORS	K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000528/2023)				
<u>359-ADMISSION-COURTCODE-DELISTING-AT12.35PM</u>				
23	Misc. Application	719/2023	SANJAY KANORIA AND ANR.-EXEMPTION Vs. SEBI AND ORS	PINNACLE LAW FIRM
(Main Matter Number :SEBI Appeal/0000579/2023)				
	Misc. Application	720/2023	SANJAY KANORIA AND ANR.-DELAY Vs. SEBI AND ORS	PINNACLE LAW FIRM
(Main Matter Number :SEBI Appeal/0000579/2023)				
	SEBI Appeal	579/2023	SANJAY KANORIA AND ANR. Vs. SEBI AND ORS	PINNACLE LAW FIRM
Sub Matter : Misc. Application/0000719/2023 Sub Matter : Misc. Application/0000720/2023 Sub Matter : Misc. Application/0001200/2023 Sub Matter : Misc. Application/0001358/2023				
	Misc. Application	1200/2023	Delay in Reply Vishvjyoti Trading-R5 Vs. Sanjay Kanoria And Anr	Mindspright Legal
(Main Matter Number :SEBI Appeal/0000579/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1358/2023	Sanjay Kumar Kanoria And Anr.-Delay in Rejoinder Vs. SEBI And ORS.	Pinnacle Law Firm Adv

(Main Matter Number :SEBI Appeal/0000579/2023)